

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 25.02.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 202 of 2022	State of Rajasthan Through Officer in Charge Panchu Ram Sharma, Joint Director Vs. Arunava Sikdar Resolution Professional Jaipur Metals & Electricals Ltd.	Prakul Khurana	Nakul Mohta

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**By order of Hon'ble Chairperson
-sd/-
Registrar**